

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO.4598

TO BE ANSWERED ON WEDNESDAY, THE 29.03.2017

Vacancies in High Court

4598. SHRI RAMEN DEKA:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the sanctioned strength of judges in Guwahati High Court; and
- (b) whether vacancies exist in the said court and if so, the details thereof and the steps being taken to fill by these vacancies at the earliest?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

(a) & (b) : There are 24 sanctioned posts of Judges in Gauhati High Court. Out of this, as on 24.03.2017, 7 posts of Judges are lying vacant.

Filling up of vacancies in High Courts is a continuous and collaborative process of the Judiciary and the Executive. While every effort is made to fill up the existing vacancies expeditiously, vacancies keep on arising on account of retirement, resignation or elevation of Judges and increase in the Judge strength of High Courts. Hence, the time frame for filling up of the vacancies cannot be indicated. However, during the calendar year 2016, 5 judges have been appointed in the Gauhati High Court so far.